

SLP(Crl.)No. 4982 OF 2003  
ITEM No.33

Court No.11

SECTION II  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 4982/2003

(From the judgement and order dated 01/04/2003 in CRLA 37/95  
of The HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH, LUCKNOW)

STATE OF U.P.

Petitioner (s)

VERSUS

KISHAN

Respondent (s)

Date : 19/11/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT  
HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner (s)  
Mr. R.K. Singh, Adv.  
For Mr. Jatinder Kumar Bhatia, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

Arguments heard.

Judgment reserved.

( Satish K. Yadav ) ( Vijay Aggarwal )  
Court Master Court Master